

been enlarged, with effect from June 1989 to train war widows/widows/at least one dependent child of personnel whose death was attributable to service. Under this scheme, vocational training is being imported at Jaipur, Ajmer, Jodhpur and Chandigarh and a stipend of Rs. 350/- p.m. is given to each such trainee under the scheme.

(b) to (d). There is no proposal under consideration of the Ministry of Defence to open vocational training centres. This Ministry is not directly running any vocational training centre but it considers giving financial assistance to voluntary or other agencies if they come forward to open and run vocational training centres for widows of service personnel or dependants of ex-servicemen.

Laying of Underground Sewerage in Sadar Bazar Old Nangal Village by M.E.S.

2137. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state :

(a) whether underground sewerage has been laid in the areas of Sadar Bazar and village Old Nangal by Military Engineering Service;

(b) if so, whether the certificate regarding the proper functioning system of underground sewerage has been issued by the MES to the Delhi Cantonment Board;

(c) if not, the reasons therefore; and

(d) the time by when the certificate is likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Yes, Sir. It was certified by the M.E.S that all the tests for the newly laid sewerage line were carried out

and were found to be satisfactory.

(c) and (d). Do not arise.

Equitable Distribution of Work Among Teaching Staff of Delhi Administration

2138. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Principals and Vice-Principals of the Higher Secondary schools under the Directorate of Education, Delhi are supposed to undertake actual class teaching to their respective schools;

(b) if so, the number of periods in a week a Principal and Vice-Principal is supposed to take:

(c) whether there have been complaints from the PGTs and other senior Teachers regarding their being over burdened on account of inequitable and unjustifiable distribution of work amongst the staff by the head of the school; and

(d) if so, the measures Government propose to take to ensure even and equitable distribution of work amongst various categories of teaching staff in schools under the Directorate of Delhi Administration?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Principals/Vice-Principals are required to take 12 and 18 teaching periods per week, respectively.

(c) and (d). The information is being collected and will be laid on the Table of the Sabha.